

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 04-03-2020


PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL  
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : IA/174/2020 IN  
PETITION NUMBER : IBA/316/2019  
NAME OF THE PETITIONER(S) : MUTHUIAH THEVAR RAJAPANDIAN (IRP) (UNIQUE  
ROOF PVT LTD)  
NAME OF THE RESPONDENT(S) : NOVA CARBONS INDIA PVT LTD  
UNDER SECTION : SEC 60(5) OF IBC

S.No. Name (in Capitals) Represented by Signature

VIARENDRA KUMAR  
BISWAL

NOVACARBONS,  
INDIA PVT. LTD.



Finance  
Manager

MUTHUIAH THEVAR  
RAJAPANDIAN

IRP



**ORDER**

Learned IRP is present in person. It is represented by the Learned IRP that in relation to the claim which has been made against the Respondents has been fully settled and in the circumstances seeks to withdraw this Application. Learned IRP also represents that a memo in this regard has been filed with the Registry today. However, the same is not available in record. Mr. Narendra Kumar Biswal, Finance Manager of the Corporate Debtor is present in person, who has also taken note of the submissions made by the Learned IRP. Taking into consideration the memo as filed by the IRP as well as his representation, this Application stands **dismissed as withdrawn. Files to records.**

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)